

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3262
TO BE ANSWERED ON THE 1ST JANUARY, 2019

DROUGHT IN KARNATAKA

3262. KUMARI SHOBHA KARANDLAJE:
SHRI PRATHAP SIMHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that more than half of Karnataka, consisting of 176 Taluks are facing drought conditions, if so, the details thereof;
- (b) the amount of funds sought by the State Government for drought relief and the recommendations made by the visiting central team and the amount released so far, for Karnataka;
- (c) whether the Union Government has released the funds demanded for drought relief, if so, the details thereof; and
- (d) the time period by which the requisite funds would be released to the State Government of Karnataka?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The State Government of Karnataka declared drought during Kharif 2018 in 24 Districts covering 100 Taluks and submitted a Memorandum seeking financial assistance of Rs.2434.00 crore. An Inter-Ministerial Central Team (IMCT) visited Karnataka from 16th to 19th November, 2018, for assessing the drought situation in the State and submitted its report for consideration by Sub-Committee of National Executive Committee (SC-NEC). The recommendations of the IMCT are not final and subject to consideration by the SC-NEC and the High Level Committee (HLC), headed by Home Minister to approve quantum of financial assistance from National Disaster Response Fund (NDRF).
